# **GOVERNMENT OF INDIA** MINISTRY OF CIVIL AVIATION **RAJYA SABHA**

**UNSTARRED QUESTION NO : 45** (TO BE ANSWERED ON THE 1<sup>st</sup> December 2025)

### AIRCRAFT SAFETY AND INFRASTRUCTURE ENHANCEMENT

### 45. SHRI ASHOK SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the measures taken by Government to improve aircraft safety and airworthiness:
- (b) roadmap for enhancing routes, Air Traffic Control (ATC), technical staff and airport infrastructure; and
- (c) whether Government is taking any efforts to charter out flyers rights?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a): Directorate General of Civil Aviation (DGCA) issues the Air Operator Certificate (AOC) to the airline in compliance with Civil Aviation Requirements (CARs) which require airline to have approved maintenance organisation for maintaining their aircraft in a continuous state of airworthiness. Airlines are required to maintain aircraft as per maintenance programme approved by DGCA.

DGCA ensures that the airline and the maintenance organisation continue to comply with the regulatory requirements against which they have been initially approved, through a system of surveillance, audits, spot checks, night surveillance, etc. In case of non-compliances, DGCA ensures that rectification is taken by the airline/ maintenance organisation and initiates enforcement actions against organisation and personnel in case violations are found, which may include warning, suspension, cancellation and imposition of a financial penalty.

(b): Government has taken various steps for enhancing routes and development of airport infrastructure, which, inter-alia, include grant of in-principle approval for construction of new Greenfield airports, upgradation and modernisation of existing airports by AAI, development/revival of served/underserved airports under Regional Connectivity Scheme (RCS)-UDAN (Ude desh Ka Aam Nagrik) and

promoting private investments in existing and new airports through Public Private Partnership (PPP).

For strengthening Air Traffic Control (ATC), recruitments of Air Traffic Control Officers (ATCOs) and technical staff are being conducted on regular basis to meet the requirements.

1636 posts of Air Traffic Control Officers (ATCOs) have been created in last 3 years to meet the upcoming & growing demands of aviation sector. Further, a total of 1329 Junior Executive (Air Traffic Controller), 423 Junior Executive (Electronics) and 257 Manager (Electronics) have been recruited in the last five years.

(c): Ministry of Civil Aviation has issued Passenger Charter of Rights, which is available on www.civilaviation.gov.in/ministry-documents/passenger-charter-of-rights.

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